

**Recognition for BNYS degree courses**

906. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) whether it is a fact that in the absence of regulatory framework, there is lack of distinction between Bachelor of Naturopathy and Yoga Sciences (BNYS) degree and other diploma and certificate courses resulting in problems for BNYS degree holders;
- (b) whether any deliberations are going on in the Ministry to regulate naturopathy and yoga courses and give due recognition to such courses;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) No, Bachelor of Naturopathy and Yoga Sciences (BNYS) is a combined Naturopathy and Yoga 5½ years Degree Course. Many Institutions under different Universities are conducting three years Degree Course in Yoga, two years Master Degree Course in Yoga and also Ph. D programmes; besides, diploma/ certificate courses of various durations. Those, who have studied (BNYS) degree from a recognized University, are eligible to be registered as doctors in Naturopathy and Yoga Sciences. Those, who have studied any degree/diploma such as B.A./B.Sc./M.A./M.Sc., Diploma/Certificate courses in Yoga normally work as Yoga Teacher/ Instructor/Therapist, but they are not registered as Yoga doctors.

(b) to (d) A Task Force has been constituted by the Ministry to deliberate and make recommendations on various important issues concerning the Ministry of AYUSH, including the preferred option for promotion, development and regulation of yoga and naturopathy for education and practice.

**Utilisation of budgetary allocated funds**

907. PROF. M.V. RAJEEV GOWDA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

- (a) the details of the manner in which the Ministry is going to spend its funds allocated in the Budget;

(b) whether Government should allocate more funds to the Ministry to propagate natural healing methods and processes; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK): (a) For Ministry of AYUSH a total Budgetary provision of ₹ 1214 crore has been earmarked for the current financial year 2015-16. Out of the above ₹ 1008 crore are earmarked for Plan and ₹ 206 crore are earmarked for Non-Plan. Out of the Plan Budget ₹ 690 crore is earmarked for Central Sector Schemes and ₹ 318 crore for Centrally Sponsored Schemes. The above outlay is proposed to be distributed amongst various Central Sector and Centrally Sponsored Schemes of the Ministry. The amount will be spent in accordance with the guidelines stipulated in the scheme documents, General Financial Rules and keeping in view instructions issued by the Government of India, from time to time.

(b) Yes. More provision is likely to be needed in case of Centrally Sponsored Scheme 'National Ayush Mission'(NAM) under Promotion of AYUSH, which was approved and notified on 29.9.2014 as the States/UTs are gearing up to absorb the funds for development and promotion of AYUSH.

(c) Does not arise.

#### **Abortion by AYUSH practitioners**

908. DR. R. LAKSHMANAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is facing severe opposition for its proposal to allow AYUSH practitioners (excluding Yoga and Naturopathy) to administer medical methods of abortion;

(b) if so, the reasons on the basis of which it is being opposed; and

(c) the response of Government in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): (a) and (b) Some Associations like Indian Medical Association (IMA) and FOGSI (Federation of Obstetric and Gynaecological Societies of India) have supported most of the proposed amendments in the Draft Bill on MTP Act, 1971 but raised objections to expand provider base to include AYUSH and other non-MBBS practitioners for conducting abortion services. According to